Liquor Haul in Delhi

2471. SHRI BISWANARAYAN SHASTRI : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that large quantity of liquor was hauled in Delhi on the last day of the last year ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] : (a) 37 bottles of liquor were recovered by the Excise Staff of Delhi Administration on the last day of the last year.

(b) A statement showing the details thereof is laid on the Table of the Sabha. [*Placed in Library. See* No. LT-281/69].

Liquor in Delhi on New Year Day

2472. SHRI BISWANARAYAN SHASTRI : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether he is aware that the Lt. Governor of Delhi stated in Banaras that liquor was not available on the eve of New Year and on the New Year day ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] : (a) No. Sir.

(b) Does not arise.

Liquor Served in Defence Services Canteen on New Year's Eve

2473. SHRI HARDAYAL DEVGUN Will the Minister of LAW AND SOCIAL WELFARE be pleased to State :

(a) whether it is a fact that in spite of the instructions issued by the Delhi Administration the Defence Services Officers Canteen; Dhaula Kuan, New Delhi served liquor to its Members openly on the New Year's eve;

(b) whether the fact was brought to the notice of Government by the Delhi Administration for initiating legal proceedings against the canteen outhorities; and

(c) If so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] (a) No. Sir.

(b) and (c). Do not arise.

पौड़ी गढ़वाल में मदिरा पान

2474. श्री काशीनाथ पाण्डेय : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में पौड़ी गढ़वाल के निकटवर्ती क्षेत्रों में शराब एक आम पेय हो गया है और इसके परिणामस्वरूप महिलाओं का घरों से निकलना सुरक्षित नहीं रह गया है;

(ख) क्या यह भी सच है कि शराबी खुले-आम जुआ खेलते हैं और अपशब्दों का प्रयोग करते हैं जिसके कारण वहां के लोगों का जीवन दूभर हो गया है; और

(ग) यदि हां, तो इस बारे में क्या कार्यवाही की गई है ?

विधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री [डा० (श्रीमती) फूलरेणु गुहा] : (क) शराब पीना बढ़ तो गया है, पर उसका आम पेय के रूप में प्रयोग नहीं किया जाता है और न ही यह सच है कि इस कारण महिलाओं का घरों से निकलना असुरक्षित है।

(ख) शराब पीने वाले व्यक्तियों के द्वारा खुले आम जुआ खेलने तथा अपशब्दों का प्रयोग करने की कोई शिकायत नहीं मिली है।

(ग) प्रश्न नहीं उठता।

Dry Laws during Elections

2475. SHRI D. N. PATODIA ;
SHRI SRADHAKAR SUPAKAR ;